

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 1230/2014

RABBOO & ANR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for bail and exemption from filing o.t. and office report)

Date : 16/07/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr.Tashriq Ahmad,adv.
Mr. Syed Mehdi Imam ,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the office report.
List again on 18.09.2014.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.18
11:21:34 IST
Reason: